

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
M/S ARS Energy Private Limited
OPERATING IN THE POWER SECTOR AT CHENNAI**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/S ARS Energy Private Limited PAN: AAACA5351P CIN: U40100TN1990PTC032178
2	Address of the registered office	Regd. Off.: 207, Eguvarpalayam Village, Gummidipondi, Tiruvallur, Gummidipundi, Tamil Nadu, India, 601201
3	URL of website	Not available
4	Details of place where majority of fixed assets are located	The plant is located at the above address in Chennai. CD also owns a huge land parcel as part of the plant as well as outside.
5	Installed capacity of main products/ services	60 MW Thermal Power Plant located in approximately 63 acres of freehold land parcel. CD also owns another approximately 15 acres of freehold land parcel in Kannambakkam, Tamil Nadu.
6	Quantity and value of main products/ services sold in last financial year	Plant of CD was shut down in March 2022
7	Number of employees/ workmen	8 Nos. Employees/ Workers
8	Further details including lists of creditors are available at URL:	Details are available with Resolution Professional. Kindly contact cirp.arsenergy@gmail.com and in arsenergy @pwc.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The resolution applicants must be eligible under Section 29A of the Insolvency and Bankruptcy Code, 2016. Details can be sought by emailing – cirp.arsenergy@gmail.com and in arsenergy @pwc.com
10	Last date for receipt of expression of interest	3rd October 2025
11	Date of issue of provisional list of prospective resolution applicants	8th October 2025
12	Last date for submission of objections to provisional list	13th October 2025
13	Date of issue of final list of prospective resolution applicants	23rd October 2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	9th October 2025
15	Last date for submission of resolution plans	8th November 2025
16	Email id to submit EOI (mandatory)	cirp.arsenergy@gmail.com and in arsenergy @pwc.com
17	Details of the corporate debtor's registration status as MSME	Not Applicable


Smt. Ramanathan Bhuvaneshwari
Resolution Professional of ARS Energy Private Limited
IBBI Registration No. IBBI/IPA-002/IP-N00306/2017-18/10864
RP Office Address: C-006, Pioneer Paradise,
24th Main Road, 7th Phase, JP Nagar, Bangalore - 560078
Date: 18th September 2025 / **Place:** Bengaluru

For ARS Energy Private Ltd


Ramanathan Bhuvaneshwari
Interim Resolution Professional
IP Regn. No. IBBI/IPA-002/IP-N 00306/2017-18/10864

